Title : Introduction of the Disruption of Proceedings of Parliament (Disentitlement of Daily Allowance to Members and Termination of Membership) Bill, 2009.

SHRIL. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill to provide for disentitlement of daily allowance to members for the day on which the proceedings of a House of Parliament of which they are members are adjourned due to disruption caused by a member or a group of members and termination of membership of a member or a group of members who disrupt the proceedings of the House and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for disentitlement of daily allowance to members for the day on which the proceedings of a House of Parliament of which they are members are adjourned due to disruption caused by a member or a group of members and termination of membership of a member or a group of members who disrupt the proceedings of the House and for matters connected therewith."

The motion was adopted.

SHRI L. RAJAGOPAL : I introduce the Bill.

>